

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 282 OF 2017 &  
IA NO. 734 OF 2017**

**Dated: 27<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Jaiprakash Power Ventures Limited**

**... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh  
Ms. Pratyush Singh  
Mr. Ashok Shukla

**ORDER**

Admit. Issue notice to the Respondents on the appeal as well as on the I.A. No. 734 of 2017 (for directions) returnable on 20.11.2017. Dasti, in addition, is permitted.

List the matter on **20.11.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**